

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1335  
ANSWERED ON:02.03.2006  
SUPPLY OF ATF FUEL  
Barad Shri Jashubhai Dhanabhai

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government has any plan to dismantle the monopoly of State-owned oil companies in supply of aviation turbine fuel at Indian Airports;
- (b) if so, whether the increased competition with the entry of private players will bring down the ATF prices;
- (c) if so, the details thereof;
- (d) whether the Government has assessed the losses to be caused to the State-owned oil companies; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

- (a) : Besides Public Sector Oil Marketing Companies (OMCs), Government have authorized Reliance Industries Ltd. (RIL) and Essar Oil Ltd. (EOL) in the private sector to market aviation turbine fuel (ATF). Based on the open tender invitation, the Airport Authority of India (AAI) have granted licence at 12 Airports to private oil companies.
- (b) to (e): ATF prices are decontrolled, and the companies marketing this product are free to fix the prices on commercial considerations.